

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3578**

TO BE ANSWERED ON APRIL 04, 2022

EFFECT OF COVID-19 ON IMPLEMENTATION OF PMAY

NO. 3578. SHRI K.J. ALPHONS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses proposed to be delivered under the Pradhan Mantri Awas Yojana (PMAY) this year;
- (b) whether COVID-19 affected the implementation; and
- (c) the constraints in the implementation of the scheme?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 2015 to provide all weather pucca houses with all basic amenities for all eligible families/ beneficiaries. There are no yearly fixed targets under the Scheme. Based on the project proposals submitted by States/Union Territories (UTs), as on 21.03.2022 more than 115 lakh houses have been sanctioned across the country under PMAY-U, out of which more than 95 lakh have been grounded and more than 56 lakh have been completed/ delivered to the beneficiaries so far.

Under Pradhan Mantri Awas Yojana- Gramin (PMAY-G), Ministry of Rural Development is providing assistance to eligible rural households since 1st April, 2016 with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. During the year 2021-22, a total of 44.09 lakh houses are targeted to be completed under PMAY-G, out of which, 38.63 lakh houses have already been completed.

(b) & (c): Yes, Sir. Under PMAY, apart from Central Assistance, States/UT/ Urban Local Body (ULB) and beneficiary share is also included as per the DPR. Due to COVID-19, there was strain on finances of State/UT and ability of beneficiaries to contribute their share. On account of successive lockdowns, the construction activities were affected such as disruption in the supply chain of construction materials, State's ability to mobilize their share, weakening of the financial condition of beneficiaries and non-availability of construction labours due to reverse migration. However, construction work has since resumed after the successive lockdowns were lifted in phases as per the advisories issued by Central/State/UT Governments. Since then, all efforts have been made to accelerate the pace of construction and ensure completion of projects within the stipulated timelines as per DPR.
